

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 268./Confdl/HCS

Dated: 11.03.2021

OFFICE ORDER

The Hon'ble High Court of Sikkim is pleased to make the following transfers and postings of Judicial Officers in the cadre of Sikkim Superior Judicial Service:

Sl. No.	Name of the Judicial Officer and present posting	Transferred as
1.	Mr. Jagat Bahadur Rai, Legal Remembrancer - cum Secretary, Law Department, Government of Sikkim.	District & Sessions Judge, Special Division-I at Gangtok and In- charge of the Court of District & Sessions Judge (Special Division-II) and Fast Track Court (East & North) at Gangtok.
2.	Mr. Suraj Chettri, District & Sessions Judge, Special Division-I at Gangtok.	Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim.

Further, in partial modification of Office Order No. 13/Confdl/HCS dated 04.04.2019, Ms. Samita Sharma, Director, Sikkim Judicial Academy is relieved from the additional charge of the Court of District & Sessions Judge (Special Division- II) and Fast Track Court (East & North) at Gangtok.

Ms. Jyoti Kharka, Registrar, High Court of Sikkim shall hold additional charge of Family Court, East Sikkim at Gangtok in addition to her own duties. She shall discharge her duty everyday at the Family Court, East Sikkim at Gangtok as in when time permits.

The concerned Judicial Officers shall join their respective place of posting on 17.03.2021. All judgments/ orders reserved shall be pronounced on or before 17.03.2021.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. V(58) Confdl./HCS/5773-98

Dated.: 11.3.2021

Copy to:

1. Mr. Jagat Bahadur Rai, Legal Remembrancer-cum- Secretary, Law Department, Government of Sikkim.
2. Ms. Jyoti Kharka, Registrar, High Court of Sikkim, Gangtok.
3. Mr. Suraj Chettri, District & Sessions Judge, Special Division-I at Gangtok.
4. Ms. Samita Sharma, Director, Sikkim Judicial Academy, Gangtok.
5. Additional Chief Secretary (IAS) to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. Principal Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
7. Chief Secretary, Government of Sikkim, Gangtok.
8. Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
9. Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
10. Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
11. Advocate General, Government of Sikkim, Gangtok.
12. Additional Advocate General, Government of Sikkim, Gangtok.
13. All District & Sessions Judges.
14. Member Secretary, Sikkim State Legal Services Authority, Gangtok.
15. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
16. All Chief Judicial Magistrates-cum-Civil Judges.
17. All Sr. Civil Judge-cum-Judicial Magistrates.
18. All Civil Judge-cum-Judicial Magistrates.
19. President, Bar Association of Sikkim, Gangtok.
20. President, Namchi Bar Association, South Sikkim.
21. All District Magistrates.
22. Additional Secretary, Home Department for publication in the Government Gazette.
23. P.A. to Registrar General, High Court of Sikkim, Gangtok.
24. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
25. Notice Board
26. Guard file and
27. File.


REGISTRAR